

OPERATIONAL CREDITORS - FORM B
OPERATIONAL CREDITORS-Contractors/ Suppliers/Consultants - FORM B Received

The Public Announcement called for submission of proof of claims from Operational Creditors in FORM B as stipulated in Regulation 7. Till 11.01.2023 the undersigned Resolution Professional has received claims from the following Operational Creditors:

Sr. no.	Name of Operational Creditor	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Claim Amount (Rs.)	Amount Admitted	Amount under verification/ Not Admitted	As per Books of Accounts	Voting %
1	Ingram Micro India Private Limited	No	U72900MH1996PTC136340	7,590,750	7,590,750	-		5.61%
2	L.Natarajan*			2,956,000	2956000	-		2.19%
3	Posiflex Technology India Private Ltd*		U72200KA2001PTC029587	20,123,650	20,123,650	-		14.88%
4	Epson India Pvt Ltd	No	U72900KA2000PTC027925	25,206,485	25,206,485	-		18.63%
	TOTAL			55,876,885	55,876,885	-		41.31%

* Two Operational creditors have not submitted their claims in liquidation process. Hence, as per regulation 12(2)(c) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 Liquidator has considered the claim amount submitted by such a stakeholder, and duly collated by the interim resolution professional during the corporate insolvency resolution process.